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Title: The Minister of New and Renewable Energy laid a statement regarding status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Energy on Demands for Grants (2009-10), pertaining to the Ministry of New and Renewable Energy.

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): I beg to lay on the Table the statement on the status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Energy in pursuance of the direction 73 A of the Hon'ble Speaker Lok Sabha vide Lok Sabha Bulletin-Part-II dated 1 September 2004.

1. The 2nd Report of the Standing Committee on Energy \ was presented to the Lok Sabha on 17th December 2009. The Report relates to the Examination of the Demands for Grants of the Ministry of New and Renewable Energy for 2009-10.
2. Action Taken Statement on the recommendations/observations contained in the 2nd Report of the Committee had been sent to the Standing Committee on Energy on 15th March 2010.
3. There are 27 recommendations made by the Committee in the said Report where action is called for on the part of the Government. These recommendations pertain mainly to issues like augmenting budgetary resources, implementation related issues of various renewable energy programmes, especially small hydro power, wind power, biomass power and remote village electrification.
4. The present status of implementation of various recommendations made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of House. I would not like to take the valuable time of the House to read out the contents of this Annexure. I would request that these may please be considered as read.
